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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 5830/2024

AADYA ANTYA

.....Petitioner

Through: Mr. J Sai Deepak, Sr. Adv. with Mr. Abhinav Garg and Mr. Abhishek Kumar, Advs.

versus

HIGH COURT OF DELHI THROUGH

REGISTRAR GENERAL

.....Respondent

Through: Mr. Siddharth Thakur and Mr.

Apurv Gaur, Advs.

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER

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04.08.2025

- **1.** Arguments are heard.
- **2.** Judgment is reserved.

C. HARI SHANKAR, J

OM PRAKASH SHUKLA, J

AUGUST 4, 2025/gunn